NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.11.2017. AT 10.30 AM $\,$

TRANSFER PETITION NO.			
COMPANY PETITION/APPLICATION NO.	CA No. 191 of 2017 in CP (IB) No.12/10/HDB//2017		
NAME OF THE COMPANY	V.N.R Infrastructure Limited		
NAME OF THE PETITIONER(S)	V.N.R Infrastructure Limited		
NAME OF THE RESPONDENT(S)			
UNDER SECTION	10 of IBC		

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	× ·		

Counsel for Respondent(s):

	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Shri. V.K. Sajith, learned counsel for the petitioner.

Post the Case on 29.11.2017.

Member (Technical)

Member (Judicial)